

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: - Amendment to High Court Order No. 579 dated 24.10.2008.

ORDER

No.: 1439 of 2022/RG/NG

Dated: 19.10.2022

In exercise of the powers conferred upon His Lordship, Hon'ble the Chief Justice in terms of the Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968, the Hon'ble Chief Justice has been pleased to recast the Note 4) of High Court Order No. 579 dated 24.10.2008, added vide High Court Order No. 603 of 2022/RG dated 24.05.2022, in the following manner:

Note 4: "For the Data entry operators who have made their entry into the service of High Court prior to 2008 and have gained sufficient experience in the working of High Court relating to computer field, the Chief Justice may on his own or on the recommendations of the Committee, relax the qualification in their favour while considering them for their next higher promotion.

The effect of the amendment shall be from the date of issuance of High Court Order No. 579(Supra) i.e. 24.10.2008."

By Order

(Sanjeev Gupta)
Registrar General

Dated: 19.10.2022

No: 36519-43 of 2022/RG/NG

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar
5. Registrar Rules, High Court of J&K and Ladakh,
6. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
7. Registrar Judicial, High Court Wing Jammu/Srinagar for information.
8. CPC, e-Courts, High Court of J&K and Ladakh for information and getting the same uploaded on the official website of the Hon'ble High Court.
9. FA/CAO, High Court of J&K and Ladakh, Main Wing, Srinagar for information and necessary action.
10. Assistant Registrar (Adm.), High Court Main Wing, Srinagar for information and necessary action.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.

Registrar General